

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

Bail Application No. 1914 of 2020

(Crime No.268/2019 of Kunnicode Police Station)

**PETITIONER/ ACCUSED**

Jothish, S/o.Kunjumon, Aged 27 years, Residing at P.V. Nivas, Plappalli Muri, Near Post Office, Ummannur P.O, Ummannur Village, Kottarakkara, Kollam District, Pin – 691 520 (6<sup>th</sup> accused.)

By Adv.B.Dipu Sach Dev.

**RESPONDENT/Complainant:**

1. State of Kerala, Represented by the Public Prosecutor,High Court of Kerala, Ernakulam. Pin:682030

2. The Sub Inspector of Police, Kayamkulam Police Station Pin: 690572

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020, THE COURT ON THE SAME PASSED THE FOLLOWING:

**C.S.DIAS, J.**

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**BA No. 1914 of 2020**

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**Dated this the 17<sup>th</sup> day of April, 2020.**

**ORDER**

The learned Public Prosecutor is directed to produce the copy of the order dated 4.3.2020 passed by the Judicial First Class Magistrate Court-II, Punaloor in CMP No.1267/2020, by e-mail before the next posting date.

Call on 24.4.2020.

**C.S.DIAS  
JUDGE**

sks/17.4.2020